

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET
Application No 1763 of 1986(F)

Applicant
A. L. Rajagopal
Advocate for Applicant
Sh. K. Sreedhar

Respondent
The General Manager, Southern
Railways, Bangalore
Advocate for Respondent

| Date | Office Notes | Orders of Tribunal |
|------------------------|---|---|
| 24-10-86 | <p>This application is registered.</p> <p>Direct the Respondents to consider the case of the Applicant for regularisation & promotion under 75% quota & etc.</p> <p><u>Interim Order</u> - also.</p> <p>As directed by the Registrar, the Application is registered and is being placed before the Bench for Preliminary hg. Admission on 28-10-86.</p> <p>I.P.O. removed.</p> <p>8/24/10/86</p> <p style="text-align: right;">R. J. 27/10/86</p> | <p>Approved by Sh. U.S. Srinivas</p> <p>He prays for 2 weeks time</p> <p>Call on 11-11-1986</p> <p style="text-align: right;">28/10</p> <p style="text-align: right;">28.10.86</p> |
| 28-10-86 11.11.1986 | | <p>KSPVC/ESM</p> <p>Applicant by Shri S.R.Joish.</p> <p>He prays for two weeks time.</p> <p>Post this case for admission on 25.11.1986.</p> <p style="text-align: right;">11/11</p> <p style="text-align: right;">11/11/86</p> <p>VICE CHAIRMAN 11.11.86</p> <p>MEMBER(A) 11.11.86</p> <p>bsv</p> |

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--------------------|
|------|--------------|--------------------|

25.11.1986.

(KSPVC/LHARM)

25-11-86

Applicant by Shri S. Ranganath Jois, Advocate. He prays for time. Post this case for admission on 1.12.1986.

VICE CHAIRMAN
dms.

MEMBER (A)

Amplified by Sr. R. Jois

Case no 3/12/1986

3.12

KSPVC/PSM

Applicant by Shri K. Sridhar. He pray for time. Post this case for admission on 2.1.1987.

VICE CHAIRMAN
dms.

MEMBER

2-1-87

Counsel for applicant absent

Adjourned to

13-1-87. intimable to the counsel.

Bo

co

CH,


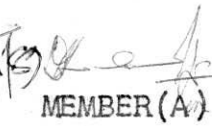
2-1-87

Notice issued to applicants to intimate the date of next hearing on 13-1-87

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

A.no 1763/86(F)

Order Sheet (contd)

| Date | Office Notes | Orders of Tribunal |
|----------------|---|---|
| | <p align="center"><u>12-1-87</u> Before .</p> <p>The Hon'ble Mr Justice K. S. Pattaswamy. VC</p> <p>The Hon'ble Sr. L.H.A Rago-MCA</p> <p>Sr. K. Sreedhar for A</p> <p>Application is dismissed as not pressed order dictated</p> <p align="right">Poo B Co CH.</p> | <p align="center"><u>KSP(VC)/LHARM</u> <u>13-1-1987</u> <u>ORDER</u></p> <p align="center">Applicant by Shri K. Sreedhar.</p> <p align="center">Shri Sreedhar prays for permission to withdraw this application with liberty reserved to the applicant to file a fresh application. Permission sought for is granted Application is rejected as withdrawn.</p> <p align="center">   VICE CHAIRMAN MEMBER(A) </p> <p align="right">12.1.87</p> |
| <p>28-1-87</p> | <p>Order dt. 13-1-87 issued to all the Parties concerned. TRB.</p> | <p align="center">SR</p> |